

No.: DC/Silvassa/COVID-19/2020/986

District & Sessions Court,
Dadra and Nagar Haveli,
Silvassa. Date: 25/06/2020

- Read:-**
- 1] The Hon'ble High Court Letter No.RG/1611/28/2020 dtd. 23.06.2020
 - 2] The Minutes of the Meeting of the Administrative Committee dated 24.06.2020

ORDER

In pursuant to the Hon'ble High Court letter dated 23/06/2020, the undersigned is hereby pleased to constitute District Level e-Committee for to implementation of e-filing for the Judicial District of Dadra and Nagar Haveli, Silvassa.

Sr. No.	Name & Designation	
01	Shri D.P. Kale, Civil Judge (JD) & JMFC, D&NH, Silvassa	Chairman
02	Shri Anil S. Bagul, Advocate	Member
03	Shri P.D. Jadav, Advocate	Member
04	Shri Prashant S. Patil, Jr. Clerk/DSA	Member
05	Smt. Reena Padvi, Jr. Clerk (Filling Section)	Member

The above said committee shall act as under:

- (a) The committee shall motivate and request Advocates practicing in the Judicial District of Dadra and Nagar Haveli, Silvassa for registering themselves on e-filing Portal.
- (b) The committee shall impart training session to the Advocates, all Staff Members and litigants.
- (c) The District System Administrator shall co-operate advocates in process of e-filing.
- (d) The Committee shall ensure that all Advocates practicing in the Judicial District of D&NH have registered themselves on the said portal before filing.

- (e) The Committee shall hold weekly meeting for assess of progress and issues, if any in e-filing Portal and report the same to the Principal District & Session Judge.

Ujjwala Manohar
Nandeshwar

Digitally signed by Ujjwala
Manohar Nandeshwar
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[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge,
Dadra and Nagar Haveli,
Silvassa.

Copy to –

- 01] The Hon'ble Registrar General, High Court, Bombay.
02] The Hon'ble Registrar (Inspection-I), High Court, Bombay
02] The Civil Judge (SD) & Chief Judicial Magistrate, D&NH, Silvassa.
04] The Civil Judge (JD) & Judicial Magistrate (F.C.), D&NH, Silvassa.
05] The President/Secretary, Silvassa Bar Association
06] The President/Secretary, D&NH Bar Association
07] The Government Pleader, D&NH, Silvassa.
08] The Public Prosecutor, D&NH, Silvassa.
09] The Assistant Public Prosecutors, D&NH, Silvassa.